## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s. M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

1. Pooja Rutta Adv. for Respondent No. 1, 2 and 3

Leli Loves

2. Agit Anena Adv for petition

Thomas Jams
ANRIS LEGAL) S. No.

Dated: 01.09.2016

## **ORDER**

## C.P. No. 31/397-398/CLB/MAH/2014

- 1. Ld. Counsels for both the sides are present. One of the Respondent Director Mr. Kalicharan Makhijani is also present.
- 2. Petitioner again revived his demand of inspection and supply of certain records. After hearing both the sides at some length; the Respondent is directed to give statutory record for the year 2000.
- 3. The respondent consented to give certain documents as enumerated and discussed in the court by 21.09.2016.
- 4. Matter is listed for hearing on 17.10.2016. Duly Communicated to both the sides.

sd/-

Shri M.K. Shrawat Member (Judicial)